

- (c) if so, the details of disbursal of the same; and
- (d) if not, the reasons therefor?

THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) to (d) As per information available, mining fatalities in India for the past five years (year-wise) are given below:-

Year	fatalities
2015	103
2016	144
2017	129
2018	115
2019	108

*Note:* Data for the year 2017 to 2019 are provisional.

The compensation is covered under the Employees' Compensation Act, 1923 and is given by the respective mining companies or mines owners.

#### **Revision in rates of royalty**

3309. SHRI BHASKAR RAO NEKKANTI: Will the Minister of MINES be pleased to state:

- (a) whether it is a fact that the Ministry is giving royalty for minerals other than coal, lignite, sand and minor minerals for stowing;
- (b) if so, the details thereof;
- (c) whether Government is considering enhancing the rate(s) of royalty for Iron/Chromite/Bauxite ore as per the demand of the State Governments; and
- (d) if so, the details thereof?

THE MINISTER OF MINES (SHRI PRALHAD JOSHI): (a) to (d) The revision of rates of royalty and dead rent for minerals (other than coal, lignite, sand for stowing, and minor minerals) including iron/chromite/bauxite are under consideration of this Ministry.